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गवे हैं और जो उद्योग इसमें हैं उनके लिये पेट्रोकेसिकल्स काम्पलेक्स में पहले फैक्सीनेशन प्लान्ट लगेगा उसके बाद जो चीज निकलेगी बह पेट्रो-कैमिकल में जारेगी और दूसरे फर्टिलाइजर्स में गैन जारेगी और बाद में एल०पी०जी० उसमें से निकलेगी। ये तीनों चीजें निकलेंगी और इन तीनों चीजों का म्रलग-इग्रजा इस्तेमाल होगा ।

श्वो जगवोश प्रताद वायुरः समापति महोदय, मैं यह जानना चाहता हूं कि क्या बाम्बे हाई में से गुजरात को मी गैस देने की व्यवस्था है या नहीं क्योंकि इस विवय में काफो श्रोर मचा है ?

श्वी हेमवती नन्दन बहुगुणा : शोर बिल्कुल नहीं मचा । गुजरात ने जो बात उठाई है, मैं समझता हूं कि वाजिब बात उठाई है इसलिए सारी बातों पर विचार हो रहा है ।

DR. RAFIQ ZAKARIA: Sir, 1 would like to know from the hon. Minister whether there is any proposal under consideration for the , domestic use of gas for the consumers in Greater Bombay. And in that connection, I would like to know what proposal he has in regard to the Bombay Gas Company because, Sir, for some time there was a proposal under consideration of the Bombay the Municipal Corporatioan as well as the State Government that it should be nationalised, and because of the compensation that was to be paid, it was droped. Sir, I understand that the pipelines that have been put up would be useful for some kind of linkage between the gas that would be available from its source and the gas that is at present being manufactured by the Bombay Gas Company.

SHRI H. N. BAHUGUNA: Sir, we have no proposal connected with the Bombay Gas Company. It is the Municipal Corporation's business and the State Government's business to think about it. Government of India have no such proposal in hand. The Maharashtra Government did write to us whether it will be possible tor us to supply lean gas for this system run by the Bombay Gas Company. We have already had that examined and the Maharashtra Government have been informed that it will not be passible to do so far technical reasons. They have to give a technical report if an alternative is suggested by them for supply of gas to Bombay city through a gas pipeline. Nevertheless, LPG coming out of Bombay High is bound to be given to Bombay in cylinders. That much is sure.

SHRI PILOO MODY: Is the hon. Minister aware that nearly 30 per cent of the cooking is done in Bombay city with kerosene which is a very wasteful way of cooking? And I would like to know whether he would consider this and give more attention to this, and if the Municipality or the Government of Maharashtra has not given a formal proposal, perhaps, he could nudge them into making a proposal on this in the interest of the nation.

SHRI H. N. BAHUGUNA: Sir, nudging is left to the hon. Member. Only he could nudge me and the Maharashtra Government. But, Sir, so far as we are concerned, we have advised the Maharashtra Government to make a feasibility report as to the supply of lean gas through a domestic pipeline system.

MR. CHAIRMAN: Next Question.

Overcrowding by ticketless travellers on long distance trains

## •307. SHRIMATI PRATIMA BOSE: SHRI JAHARLAL BANER-JEE^ SHRI PRASENJIT BARMAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that bonafide- passengers on long distance mail and  $expres_s$  trains are

The question was actually asked on the floor of the House by Shri Jaharlal Banerjee.

greatly inconvenienced due to overcrowding by ticketless travellers in both the first and second class compartments between Buxar and Bhagal-pur  $o_n$  the Eastern Railway; and

(b) if so, what steps Government have taken or propose to take to remedy the situation?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b) A statement is laid on the Table of the House.

## Statement

(a) Cases of unauthorised passengers entering reserved coaches on long distance Mail and Express trains running between Buxar and Bhagal-pur have come to the notice of the Railway Administration.

(b) Staff manning sleeper coaches have instructions to ensure that unauthorised passengers do not enter the sleeper coaches. At times, however, it becomes difficult to control such passengers. Surprise checks are conducted and unauthorised passengers travelling in these coacheg are dealt with as per rules. Cases of deliberate negligence on the part of staff manning sleeper coaches are viewed seriously and appropriate action is taken against them.

SHRI JAHARLAL BANERJEE: Sir, the hon. Minister has stated in the statement that surprise checks are conducted to check unauhorised travelling in those trains. In view of the enormous scale of ticketless travel, will he please consider having mobile courts to try those offenders?

PROF. MADHU DANDAVATE: Sir, we have already conducted more checks on the trains to check ticket-less travel and also irregular travel. I may, incidentally, tell you. Sir, that the number of checks that have been taking place on these trains throughout the country has been increasing. In half a minute, 1 will give the figures: In 1974-75, such checks which the hon. Member is suguesting were

5,420; 7,3535 in 1975-76; 8,116 in 1976-77; 9,071 in 1977-78. and during the first two month<sub>s</sub> of this financial year, we have increased the checks to 9,255.

SHRI JAHARLAL BANERJEE: Sir, I thank the hon. Minister for this. Eut, Sir, there is one thing. There are daily passengers from Burdwan to Howrah in the Coal-Field Express. Even the first-class passengers do not get accommodation in it because of over-crowding.

In view of this fact, will he please give due consideration to this matter, which is a longstanding demand of the daily passengers and introduce a second train from Burdwan to Howrah during that time?

PROF. MADHU DANDAVATE: Sir, the proposal that has been made is not related to the main question. The main question relates to a definite section; it is not related to that Even then, since a proposal has been made by him, I will consider it as a suggestion for action and have it examined.

SHRI PRASENJIT BARMAN; Sir, in paragraph (b) of the statement the hon. Minister has stated that surprise checks are conducted and unauthorised passengers travelling in these coaches are dealt with as per rules. But, from our experience, particularly on the Tinsukia Mail, we have seen that such checks are never made. Will the hon. Minister ensure that such checks are actually made? Besides this, it has been ascertained that most of the ticketless travellers are college going students and they belong to the families of railway employees. Will the hon. Minister take up this matter with the local railway authorities as well as the college authorities and ensure that such ticketless travel and overcrowding in the compartments does not take place at all?

PROF. MADHU DANDAVATE: Sir, there is distance restriction on certain long distance trains. So a« to avoid

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inconveniance by these students and other passengers to passengers who are travelling by regular trains. The •ingestion which has been made is •••>.teo a suggestion for action. But I may tell you that on a particular route to which a reference is there in the original question there are 36 mail and express passehgor trains out of which there are 20 passenger trains.

In order that they should not be burdened by students and other we have seen to it that 7 shuttles run on that particular section and that is giving some re'i;f. Of course, if there -is overcrowding outside the trains, that also gets reflected inside **the** trains.

श्री सुन्दर सिंह भण्डारी : महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हं कि जिन ग्रनधिकृत यात्राओं की प्रवत्ति के मामले रेलवे प्रशासन के पास ग्राये हैं क्या वह इस बात का स्पष्टीकरण देंगे कि इनमें से प्रधिकतर मामले बिना टिकट यात्रा करने वालों के हैं या जो मंबली या सीजनल पासेस पर यात्रा करने वाले लोग हैं, उन के हैं झौर झगर सीजनल पास वाले लोग स्लीपर कोच में घुसते हैं तो उसका कारण यह है कि जिन सेंटर्स पर--जहां कि या तो कैंपिटल है, पोलिटिकल सेंटस हैं, या टेक्निकल ग्रीर हायर एजुकेशन के सेंटर हैं अयवा इंडस्ट्रियल सेंटर्स हैं--- उनको ग्रयने स्थान से रोज ग्राना जाना पड़ता है और उन्हें इसलिए मजबर होना पड़ता है स्लीपर कोच में घसने के लिए कि उनको अपने समय पर पहुंचने के लिए फास्ट पैसेंजर्स देन अवैलेबल नहीं होती है और जिन फास्ट पैसेंजर्स ट्रेन का म्रापने उल्लेख किया है उनमें एक्स्ट्रा एको भोडे शन नहीं होता है सिवाय स्लीपर कोचेज के।

प्रो॰ सखु दण्डवते : श्रीमन, जो सवाल माननीय सदस्य ने किया है वह ठीक है । इस देन में ग्राने जाने वाले जो लोग है वह बिना टिकट सफर नहीं करते हैं लेकिन कई लोगों के पास सीजन पास होते हैं ग्रीर दूसरे ऐसे भी होते हैं जो जैसे दफ्तर या ग्राफिस में जाने वाले हैं, कालेज में पढ़ने वाले विद्यार्थी हैं, जब उनको दूसरी ट्रेनों में जाने में देर होती है तब वे स्लीपर कोचेज में जाते हैं । इसी को ध्यान में रखते हुए हमने 7 शटल इन्ट्रोडयूस की हैं । हमारा दुर्भाग्य यह है कि जिस लाइन पर काम करना है वह सैचुरेटेड कपैसिटी पर है, संतृप्त हो चुकी है इसलिए बहां पर हमारे लिए ज्यादा ट्रेनें गुरू करना ग्राज तो ठीक नहीं होगा लेकिन ग्रागे चल कर इसमें तब्दीली करने की चर्चा है ।

SHRI KHURSHED ALAM KHAN: Sir, the hon. Minister in his statement has said more about the unathorised passengers than about the ticketless travellers to which the main question relates. I would like to know whether it is a fact that not only on this sector but on all the other sectors also here has been, of late, a tremendous increase in ticketless travelling which is also reflected in the coach earnings of the railways and, I believe, the hnn. Minister is himself worried about it. Is it a fact?

PROF. MADHU DANDAVATE: Sir, again, this question is a general question. But I may remind the House that this very question was asked in this very House and by giving facts, figures and statistics, I had indicated the number of ticketless travellers throughout the country on different zones. Anyway, we are very much concerned about it and we are trying to see that this evil is properly checked.

SHRI ANANT PRASAD SHARMA: Is it on the increase?

PROF. MADHU DANDAVATE: I have already given the position. It is different on different zones. It is rather bad in the northern zone and it is better in the south and western and central zones.

श्वी श्यामलाल यादव : मैं मंत्री महोदय से जानना चाहता हूं कि क्या यह वात वास्तविक नहीं है कि जहां टिकटलेस ट्रैवलिंग से परेणानी है, वहां खास करके ईस्टर्न रेलवे सेक्टर में

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पूर्व ग्रीर पश्चिम की तरफ जो गाड़ियां जाती हैं उनमें बहुत सी शटल हैं, पैसेन्जरस हैं, लोकल ट्रेन्स हैं, उनमें से बहुतों को उन्होंने कन्सिल कर दिया है ? ग्रभी हाल में निकाला कि वैंस्टर्न रेलव की बहुत सी ट्रेन्स को कैन्सिल कर दिया गया । शटल्ज में कुल तीन-चार डिब्बे होते हैं जिसमें से एक गार्ड का चला जाता है । क्या यह बात वास्तविक है कि पहले तो ट्रेन्स को कैन्सिल कर दो ग्रीर फिर शटल्ज ट्रेन्स देंगे जो बेवक्त पर चलती हैं ? जो पीक ग्रावरज हैं उसमें दोनों तरफ के ग्राने जाने वाले यान्नियों को बहुत कठिनाई होती है, जैसे बनारस ग्राने के लिये, मुगलसराय ग्रीर पटना जाने के लिये संकट उत्पन्न हो जाते हैं ।

श्री मथु दण्डवते : टाइम-टेबल निश्चित करते समय जो दिक्कत माननीय सदस्य ने बताई उसकी तरफ ध्यान दिया जाता है । लेकिन फिर भी अगर कोई दिक्कत है तो उसके इटाने के लिये हम कोशिश करते हैं।

श्री इयामलाल यादव : रेलों में बहुत कम, तीन-चार ही डिब्बे लगाते हैं।

श्वी मधु वण्डवते : सारे देश में जो रोलिंग स्टाक है, उसको ही इस्तेमाल करना पड़ता है। डिब्वे कैसे एक्सपेंड कर सकते हैं। वे इतने इलास्टिक नहीं हैं कि उनकी लैंग्य बढा दें।

SHRI V. C. KESAVA RAO: On .account of the presence of alarm chain system in the trains, the ticket-less travellers as well as the dacoits are able to stop the train wherever they want. May I know from the hon. Minister whether he would consider the question of removing alarm chain system from the trains?

PROF. MADHU DANDAVATE: Sir, the medicine that is suggested lay the hon. Member will be worse than the disease itself. If some dacoity takes place and somebody really wants to pull the chain and at that time the chain is no more there, in that event the element of dangeT -may be greater. But I may inform the hon. Member, as I told this House

sometime back that we have improved our system of patrolling in the trains with the help of the State Governments and during the last 15 to 20 days, the number of dacoities and robberies in the trains has considerably gone down as a result of the new system.

## कतिपय कम्पनियों के विरुद्ध कदाचार के आरोप

## \*308. श्री जगदीझ प्रसाद मायुरः‡ श्री हरिशंकर भाभड़ाः श्री कलराज मिश्रः

क्या विधि, न्याय ग्रौर कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार को बड़े व्यापाी घरानों द्वारा चलाई जा रही कुछ कम्पनियों के विरुद्ध हाल ही में कदाचार की शिकायतें प्राप्त हुई हैं;

(ख) यदि हां, तो उन कम्पनियों के नाम क्या हैं ग्रौर उनमें से प्रत्येक के विरुद्ध क्या-क्या आरोप लगाये गए हैं; ग्रौर

(ग) क्या सरकार ने उनके विरुद्ध कोई कार्यवाही की है; यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

Allegations of malpractices affaiMt certain companies

\*308. SHRI JAGDISH PRASAD MATHUR:\* SHRI HARISHANKER BHABHDA: SHRI KALRAJ MISHRA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any complaints of malpractices have recently bee» received by Government against some companies run by big business houses;

(b) if so<sub>1</sub> what are the names of those companies and what are the allegations made against each of them; and

t[] English translation.

The question was actually asked cm. the floor of the House by Shri Jagdish Prasad Mathur.

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